

(b) whether they have completed visit in various textile centres; and

(c) the remuneration paid to the Chairman and various members of the Committee?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Rs 1,01,982 (upto 31st January, 1959)

(b) No

(c) The Chairman of the Labour Appellate Tribunal, is also functioning as Chairman of the Wage Board. He is not paid any additional remuneration for this work. Members are also not paid any remuneration. They receive only travelling and daily allowances as admissible under the rules.

**State Trading Corporation of India (Private) Ltd.**

1215. { **Shri Vidya Charan Shukla-  
Shri Kistaiya:**

Will the Minister of Commerce and Industry be pleased to state

(a) whether the Committee set up to advise the State Trading Corporation of India (Private) Ltd in its arrangements for procurement of ores, has held any meetings,

(b) if so, the nature of suggestions made by it at such meetings, and

(c) how many of them have been accepted by the Corporation?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):**

(a) Yes, Sir. One meeting has been held so far.

(b) and (c) It is not in the business interest of the Corporation to disclose details.

#### **Co-operative Sugar Factories**

1216. **Shri Ajit Singh Sarhadi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the decision taken at the Joint Conference of the Chairmen and the Secretaries of the Co-operative Sugar

Factories held in the first week of January, 1959; and

(b) the steps taken to implement the decisions?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) and (b) A Statement is laid on the Table of the Sabha [See Appendix III annexure No 3]

#### **Shrines in Pakistan**

1217. **Shri Ajit Singh Sarhadi:** Will the Prime Minister be pleased to refer to Starred Question No 1194 answered on the 19th December 1958 and lay a statement showing the names of the 200 Hindu and Sikh shrines in West Pakistan a list of which has been given to Pakistan Government for protection of property and sanctity?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** No lists of important Hindu and Sikh shrines in West Pakistan have been exchanged as the Government of Pakistan have not yet accepted our invitation to the meeting of the Indo-Pakistan Joint Committee on Shrines, at which these lists were to be exchanged.

#### **Handloom Co-operatives in U.P.**

1218. **Shri Ram Garib:** Will the Minister of Commerce and Industry be pleased to state

(a) the number of Handloom Industries (Small-scale) started in UP State on co-operative basis during the years 1956, 1957 and 1958 (district-wise), and

(b) the total amount sanctioned by way of loans and grants for the development of Handloom Industries in UP?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** (a) A Statement is laid on the Table of the Sabha [See Appendix II, annexure No 4]

(b) The following amounts were sanctioned to UP State by the Central Government for the financial